Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu ****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3541 - JK (LD) of 2025 2025 03 26 DATED:-

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government Dated: - 26-03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

Learned Advocate General, J&K.

2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.

3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.

4. Registrar General, J&K High Court, Jammu/Srinagar. 5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department

6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.

7. Director Litigation, Srinagar/ Jammu.

8. Law Officer concerned

9. Officer In Charge Litigation(OIC).

10. Private Secretary to Chief Secretary for information of Chief Secretary.

11. Private Secretary to Secretary Law.

12. Incharge Website.

13. Government Order file.

14. Concerned file.

Assistant Legal Remembrancer

Annexure to the Government Order No.- 3541- JK(LD) of 2025 dated 26.03.2025.

S.No.	Title of the Case	OIC
2	O.A No. 805/2024 titled Anu Bala Vs Union Territory of Jammu and Kashmir and others. WP(C) No. 1254/2024 titled Gowsiya Sideeq Vs Union Territory of Jammu and Kashmir and others.	Dr Riyaz Nazir, incharge Deputy

Regerages In